## CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

OA No. 060/00991/2014

**Date of decision- 17.03.2016** 

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

Dinesh Datt Sharma son of Sh. Prem Datt Sharma,

Aged 44 years, presently working as UDC in the office of National Research Centre on Equines,

Sirsa Road, Hisar.

...APPLICANT

BY ADVOCATE: Mr. B. B. Kaushik.

VERSUS

1. Indian Council of Agricultural Research through its Secretary,
Krishi Bhavan,

New Delhi.

2. The Director,

National Research Centre for Equines,

Sirsa Road, Hisar.

3. The Administrative Officer,

National Research Centre for Equines,

Sirsa Road, Hisar.

4. Sh. Pratap Singh, now working as Asstt. in the office of

National Research Centre on Equines,

Sirsa Road, Hisar.

## ... RESPONDENTS

**BY ADVOCATE**: Sh. R.K. Sharma, counsel for respondent no. 1 to 3. Respondent no. 4 in person.

## ORDER (ORAL)

## HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-

- 1. Heard.
- 2. Faced with the situation that the applicant has not challenged the promotion of private respondent no. 4, the learned counsel for the applicant seeks permission to withdraw the instant Original Application with a liberty to file it afresh with better particulars.
- 3. Learned counsel for the respondents does not object to the prayer of the learned counsel for the applicant. However, he states that the respondents may be given liberty to deal with the other objections later on.

4. Ordered accordingly

(UDAY KUMAR VARMA) MEMBER (A)

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Dated: 17.03.2016.

(SANJEEV KAUSHIK) (MEMBER (J)

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